GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA STARRED DIARY NO. *263

ANSWERED ON: 08.08.2023

PERFORMANCE OF STATES

*263. MS. DEBASREE CHAUDHURI:

Will the Minister of Panchayati Raj be pleased to state:

- (a) the details of the performance of States with reference to the work done in the major programmes of the Ministry;
- (b) the factors attributable for the satisfactory performance of State, if any;
- (c) the reasons for unsatisfactory performance of some States in this regard; if any; and
- (d) the details of steps being undertaken to improve the performance of the States with reference to these major programmes of the Ministry?

ANSWER

THE MINISTER OF PANCHAYATI RAJ (SHRI GIRIRAJ SINGH)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE LOK SABHA STARRED QUESTION NO. 263 ANSWERED ON 08.08.2023 REGARDING PERFORMANCE OF STATES

- (a) The State-wise performance of the Centrally Sponsored Scheme of revamped Rastriya Gram Swaraj Abhiyan (RGSA) for capacity building and training of the elected representatives of the Panchayati Raj Institutions (PRIs) and the Central Sector Scheme of Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) for providing the 'Record of Rights' to village household owners possessing houses in inhabited areas in villages are given in **Annexure-II** respectively.
- (b) Close and intensive monitoring of the implementation of the scheme through meetings, video-conferences, regular feedback, dashboard data, demand for timely submission of utilisation of funds released, effective coordination with stakeholders etc. are the factors for satisfactory performance.
- (c) During the implementation of scheme of SVAMITVA issues like delay in providing sufficient number of Chuna Marked villages by States, insufficient trained manpower to carry out the activities, extreme weather conditions, difficult terrain in some States, delay in drone flying permission in areas around airports, international border are some of the factors that affect the performance of the States under the SVAMITVA scheme.
- (d) The States are being closely monitored through meetings, video-conferences, dashboard data etc. to improve their performance for effective implementation of the schemes and utilisation of funds. A suitable mix of virtual and face to face mode of training has been adopted for various target groups for capacity building and training of the elected representatives and other stakeholders of rural local bodes who come from varied socio-economic and educational backgrounds. States/ UTs have also been suggested to prepare tailored audio-visual training materials and modules such as animation videos, audios, e-posters etc. for different target groups to ensure effectiveness of the trainings.

Annexure referred to in reply to Part (a) of the Lok Sabha Starred Question No. 263 answered on 08.08.2023 regarding Performance of States

State-wise Participants Trained under the revamped Rashtriya Gram Swaraj Scheme

during the Years 2022-23 and 2023-24

S.No	State/UT	Number of Participants trained in 2022-23	Number of Participants Trained in 2023-24 (As on 2 nd August, 2023)
1	Andaman and Nicobar Islands	1,840	0
2	Andhra Pradesh	6,99,065	660
3	Arunachal Pradesh	3,682	71
4	Assam	2,25,104	28,847
5	Bihar	4,00,632	45,010
6	Chhattisgarh	1,26,698	2,955
7	The Dadra and Nagar Haveli and Daman and Diu	575	0
8	Goa	1,721	0
9	Gujarat	50,250	0
10	Haryana	4,841	850
11	Himachal Pradesh	1,08,721	5,196
12	Jammu and Kashmir	2,81,307	1,35,738
13	Jharkhand	51,879	0
14	Karnataka	2,53,464	417
15	Kerala	1,78,594	12,452
16	Ladakh	204	0
17	Lakshadweep*	0	0
18	Madhya Pradesh	2,67,449	10,639
19	Maharashtra	10,03,883	24,222
20	Manipur	779	0
21	Meghalaya	11,267	257
22	Mizoram	2,607	0
23	Nagaland	1,776	816
24	Odisha	74,606	24,993
25	Puducherry*	0	0
26	Punjab	75,086	563
27	Rajasthan	92,279	1,914
28	Sikkim	11,025	1,431
29	Tamil Nadu	1,05,717	33,253
30	Telangana	15,999	496
31	Tripura	7,707	395
32	Uttar Pradesh	87,041	2,468
33	Uttarakhand	2,53,916	8,634
34	West Bengal	1,47,572	0
35	NIRD/MOPR	5,220	273
	TOTAL	45,52,302	3,42,550

^{*}Due to non-holding of elections no training as been conducted.

Annexure referred to in reply to Part (a) of the Lok Sabha Starred Question No. 263 answered on 08.08.2023 regarding Performance of States

State-wise progress in terms of drone flying and property card preparation/issue under SVAMITVA Scheme

S. No.	States/UTs	Notified Villages#	Drone Flying Villages	Property Card) prepared Villages	Number of property cards prepared
1	Andaman and Nicobar Islands	186	186	141	7409
2	Andhra Pradesh	17949	10,834	44	9590
3	Arunachal Pradesh	5484	2171	0	0
4	Assam	1074	891	0	0
5	Chhattisgarh	18500	11619	326	17556
6	Dadra and Nagar Haveli and Daman and Diu	80	80	75	4397
7	Delhi	31	31	0	672646
8	Goa	410	410	410	87707
9	Gujarat	13132	11,197	568	2515646
10	Haryana	6260	6260	6260	1200
11	Himachal Pradesh	15196	7959	80	10116
12	Jammu and Kashmir	4590	2125	286	0
13	Jharkhand	757	240	0	730067
14	Karnataka	30715	7704	2538	0
15	Kerala	1415	184	0	2796
16	Ladakh	243	201	93	0
17	Lakshadweep	10	10	0	2224885
18	Madhya Pradesh	43014	43,014	17773	1306444
19	Maharashtra	37819	36,561	8461	420
20	Manipur	3856	209	0	1187
21	Mizoram	864	215	2	2801
22	Odisha	3356	2415	29	5347
23	Puducherry	96	96	92	85915
24	Punjab	11718	6,534	53	0
25	Rajasthan	36901	22,491	1118	0
26	Sikkim	1	1	0	0
27	Tamil Nadu	3	3	0	0
28	Telangana	5	5	0	0
29	Tripura	898	3	0	0
30	Uttar Pradesh	90908	90,902	44361	6218444
31	Uttarakhand	7441	7441	7441	278229
	Total	3,52,912	2,71,908	90151	14182802

#Number of villages as per notification by State Government.